

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1888**  
ANSWERED ON -09/03/2026

**DETAILS OF AMOUNT SPENT UNDER CSR IN MAHARSHTRA**

1888 SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the net profit earned by Public Sector Petroleum Companies under Government like Indian Oil, ONGC, BPCL, HPCL, etc., during the last five years; year-wise; PSUs-wise;
- (b) company-wise details of amount spent by these companies under the Corporate Social Responsibility (CSR), along with the details of the projects and districts in the State of Maharashtra where this amount has been spent; and
- (c) the details of the expenditure made under CSR funds during the last five years, State-wise?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

- (a) Details of the net profit earned by Public Sector Petroleum Companies under Government like Indian Oil, ONGC, BPCL, HPCL, etc during the last five year; year wise; PSUs wise are as under:  
(Amount in ₹ Cr.)

Petroleum PSU	2020-21	2021-22	2022-23	2023-24	2024-25
ONGC	11246	40306	40097	40526	35610
IOCL	21836	24184	8242	39619	12962
BPCL	19042	11363	1870	26674	13275
HPCL	10664	6383	(-)8974	14694	7365

- (b)&(c) Company-wise details of amount spent by these companies under the Corporate Social Responsibility (CSR) in the State of Maharashtra is as under:

(Amount in ₹ Cr.)

Petroleum PSU	2020-21	2021-22	2022-23	2023-24	2024-25
ONGC	46	22	38	37	71
IOCL	7	19	25	20	21
BPCL	27	23	32	40	27
HPCL	3	21	12	3	11

Oil & Gas Public Sector companies undertake Corporate Social Responsibility (CSR) activities under the heads identified under Schedule VII of Companies Act, 2013 with special focus on Health (Nutrition, Sanitation and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and care for the Elderly & Differently-abled Persons. CSR is a Board-driven process and the Board of the company is empowered to plan, approve, execute, and monitor the CSR activities of the company based on the recommendations of its CSR Committee. The details of CSR expenditure by public sector petroleum companies Project-wise, State-wise, District-wise including in the state of Maharashtra are available on the respective websites of major public sector petroleum companies i.e. [www.ongcindia.com](http://www.ongcindia.com), [www.iocl.com](http://www.iocl.com), [www.bharatpetroleum.com](http://www.bharatpetroleum.com), [www.hindustanpetroleum.com](http://www.hindustanpetroleum.com).

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